

**COURT-I**

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY  
(Appellate Jurisdiction)**

**APPEAL NO. 355 OF 2018 &  
IA NO. 1721 OF 2018**

**Dated: 19<sup>th</sup> August, 2019**

**Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson  
Hon'ble Mr. S.D. Dubey, Technical Member**

**In the matter of:**

|   |      |                      |
|---|------|----------------------|
| <b>JSW Energy Limited</b>                                     | .... | <b>Appellant(s)</b>  |
| <b>Vs.</b>  |      |                      |
| <b>Karnataka Electricity Regulatory Commission &amp; Ors.</b> | .... | <b>Respondent(s)</b> |

Counsel for the Appellant(s):

Mr. Aman Anand  
Mr. Aman Dixit  
Mr. Abhimanyu Maheshwari

Counsel for the Respondent(s):

Mr. Balaji Srinivasan  
Ms. Pallavi Sengupta  
Ms. Anini Desbarma for R- 2, 4 & 7

**ORDER**

The matter could not reach before the Bench.

As agreed by learned counsel for both the parties, list the matter for hearing on **20.11.2019**.

Interim order, if any, shall continue till the next date of hearing.

**(S. D. Dubey)**  
**Technical Member**  
*pr/vt*

**(Justice Manjula Chellur)**  
**Chairperson**